

HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE CENTRAL PROJECT COORDINATER e-COURTS)

ORDER

04-12-2017

For better functioning of e-Courts Project in the State, the following re-adjustment of System Officers and System Assistants is made:

SYSTEM OFFICERS

S/NO	Name of Officer/Official	Place of Posting	Designation	Adjusted at
1	Sajad Ahmad wani	District Court Srinagar	System Officer	District Court Kishtwar
2	Jahangir Qayoom	District Court Ganderbal	System Officer	District Court Bandipora
3	Tajher Bashir	District Court Anantnag	System Officer	District Court Ramban
4	Malik Tariq Mohd.	District Court Shopian	System Officer	District Court Srinagar
5	Javed Ahmad Bhat	District Court Pulwama	System Officer	District Court Baramulla
6	Zahoor Jan Mir	District Court Bandipora	System Officer	District Court Budgam
7	Prince Hilal Ahmad Rather	District Court Budgam	System Officer	District Court Ganderbal
8	Bilal Ahmad Mir	District Court Kishtwar	System Officer	District Court Kulgam
9	Showkat Hussain Khan	District Court Ramban	System Officer	District Court Anantnag

10	Rizwan Ahmad Bhat	District Court Samba	System Officer	District Court Shopian
11	Bashir Ahmad Bhat	District Court Baramullah	System Officer	District Court Pulwama
12	Mohammad Iqbal Bhat	District Court Kulgam	System Officer	District Court Samba

SYSTEM ASSISTANTS

S/NO	Name of Officer/Official	Place of Posting	Designation	Transferred to
1	Shaista Jalal	J&K High Court Srinagar Wing	System Assistant	District Court Srinagar
2	Humyra Mohi-ud-din	J&K High Court Srinagar Wing	System Assistant	District Court Ganderbal
3	Shameem-ul-Haq-Shah	District Court Srinagar	System Assistant	J&K High Court Srinagar Wing
5	Iqbal Hussian Beigh	District Court Shopian	System Assistant	District Court Pulwama
6	Asif Zahid	District Court Kishtwar	System Assistant	District Court Bandipora
7	Varun Singh	District Court Kishtwar	System Assistant	District Court Ramban
8	Javeed Ahmad	District Court Pulwama	System Assistant	District Court Srinagar
9	Tabsum Usman	District Court Bandipora	System Assistant	District Court Budgam
10	Arshid Ahmad Pala	District Court Ramban	System Assistant	District Court Shopian
11	Owais Ahmad Shah	District Court Ganderbal	System Assistant	J&K High Court Srinagar Wing
12	Waheeda Rehman	District Court Budgam	System Assistant	District Court Pulwama
13	Pardeep Singh	District Court Bharderwah	System Assistant	District Court Kishtwar

1. The SOs, SAs whose re-adjustment is made above, shall report at the new place of adjustment within 7 days of this order.
2. They are entitled to be reimbursed for the actual cost of movement to the new place of adjustment.

By Order


(Malik Shabir Ahmad)
CPC (e-Courts) 11/12/2017
High Court of J&K

No:- 826-CPC/J
Copy to:

Dated:- 04-12-2017

1. Registrar General, High Court of J&K Jammu
2. Secretary to Hon'ble Mr Justice Alok Aradhe, Hon'ble Chairperson Computer & e-Courts (e-Governance) Committee.
3. Secretary to Hon'ble Mr Justice Ali Mohammad Magrey, Hon'ble Member Computer & e-Courts (e-Governance) Committee.
4. Pr. District & Sessions Judges Anantnag, Baramulla, Bandipora, Baderwah, Budgam, Ganderbal, Kishtwar, Kulgam, Pulwama, Samba, Srinagar and Shopian for information and with the request to relieve the concerned officials within seven days of this order.
5. NIC Coordinator Jammu for uploading the order on website of the High Court.
6. Concerned officials for information and compliance.
7. Office Copy.


(Malik Shabir Ahmad)
CPC (e-Courts)